

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Due to the demise of **Sh. Pardeep Kumar Jain S/o Sh. Naresh Chand Jain**, Sr. Judicial Assistant, (E.C. -13468) on 08.03.2022, his name is hereby struck off from the pay roll/strength of this office w.e.f. 09.03.2022 (F/N) in terms of CCS Pension Rules, General Conditions, Point-5 (2).

Girish Kathpalia
26.4.22

(GIRISH KATHPALIA)

Principal District & Sessions Judge (HQs): Delhi *لجرا*

No. 30354-398 /Admn-II/PF-JA/2022

Dated Delhi the 25 APR 2022

Copy forwarded for information and necessary action to:-

1. O/o all the Ld. Principal District & Sessions Judge, Delhi/New Delhi.
2. The DDO, Accounts Branch, Shahdara District, KKD Courts, Delhi.
3. The Leave Sanctioning Authority, Shahdara District, KKD Courts, Delhi.
4. The concerned Pay and Accounts Office through the concerned Accounts Branch.
5. Dealing Assistants, Accounts Branch (PBR + SBR + Medical Seat + Pension Cell + Leave Seat), Shahdara District, KKD Courts, Delhi.
6. Dealing Assistants - Recruitment Cell, ACR Cell, Biometric Seat, Seniority & Promotion Seat (JA), Transfer & Posting Seat, Admn. II, Tis Hazari Courts, Delhi.
7. Dealing Assistants - Vigilance Branch, General Branch, Library Branch, Computer Branch, Central & Shahdara District, Delhi/New Delhi.
8. The Web-Site Committee, Tis Hazari Courts, Delhi.
9. Hindi Section, Tis Hazari Courts, Delhi.
10. Layers Seat, Tis Hazari Courts, Delhi.
11. Dealing Official:- Pension Seat, Shahdara District, KKD Courts, Delhi.
12. Sh. Rakesh Kumar Arora, SJA-cum-Welfare Officer in Hindi Section, THC, Delhi.
13. Sh. Rakesh Yadav, SJA-cum-Welfare Officer in Bail & Filing Section, Central District, THC, Delhi.
14. Sh. Shubham Jain S/o Late Sh. Pardeep Kumar Jain, R/o 1759, Laxmi Niwas, Main G.T. Road, Moti Ram Road, Shahdara, Delhi-32.

Balbir Singh
26/4/22

(BALBIR SINGH SHALAR)

Administrative Officer (Judicial)

O/o Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi.